



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI**

O.A No. 1259/2017

this the 05th day of March, 2020

Hon'ble Ms. Aradhana Johri, Member (A)

Arun Kumar Yadaw, IRS
Age- 44 years
Joint Commissioner, Income Tax, Group 'A'
Range-34, Delhi, Room No. 805,
E-II Block, Civic Center,
Shyama Prasad Mukherjee Marg,
Delhi-110001Applicant

(By Advocate: None)

Versus

1. Union of India
Through Secretary,
Ministry of Personnel, Public Grievances and Pension,
Department of Personnel & Training
North Block, Delhi-110001
2. Union Public Service Commission
Dholpur House
Sahajahan Road
New Delhi-110069
3. Joint Secretary (Admn.),
Central Board of Direct Taxes,
North Block, New Delhi
4. Directorate of Education (Higher Education)
Through Secretary,
Sarojani Naidu Marg,
Allahabad, Uttar Pradesh

(By Advocate: Mr M S Reen for respondents no 1 & 3 and Mr Ravinder Aggarwal with Mr Lekh Raj Singh for respondent no. 2)

O R D E R (O R A L)**Ms. Aradhana Johri, Member (A):-**

Mr M S Reen, learned counsel appeared for respondents no. 1 & 3 and Mr Ravinder Aggarwal with Mr Lekh Raj Singh, learned counsels appeared for the respondent no. 2. None for the applicant.

2. Even on revised call, there was no appearance on behalf of the applicant. It appears that he has lost interest in the case and no longer wishes to prosecute the OA. OA is dismissed in default.

(Aradhana Johri)

Member (A)

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